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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	G. Anandagan for: Ashwin Ranga	Counsel for Petitioner	G. Anandagan
2.	C. K. S E B	Respondent	[Signature]

ORDER

Counsel for the Petitioner present. R2 in person present and his Counsel is absent.
Both the parties prayed time for making submissions as the matter is sub judice before
the NCLAT. At their request, matter is adjourned. Put up on **06.02.2018** at
10.30 A.M.

-scl-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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